

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 844/2022

In the matter of:

Sh. Naveen Dagar

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

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Filed by:

New Delhi:

Dated:11.09.2023

Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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Original Application No. 844/2022

In the matter of:

Sh. Naveen Dagar

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Versus

Govt. of NCT of Delhi

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 10.01.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 10.01.2023 and pleased to direct DPCC, District Forest Officer and District Magistrate (South) Delhi to look into the matter against the Garbage collectors who collect garbage from the said society, take it to a forest area near the said society at C block, Chattarpur Enclave, Phase 2, New Delhi near Indian Modern school.

2. That an inspection of the site was carried out on 20.04.2023, by the DPCC official. During the inspection it was observed that:
1. That there is a forest area land near the society. Two information boards were found installed in the forest area wherein it was mentioned that this forest land is under the control of Deputy conservator of Forest (South Forest Division).
 2. Garbage and Construction & Demolition Waste were found dumped in the forest land.
 3. Signs of garbage burning were also observed as burnt garbage was found at some different points of forest area.
 4. There was also a water body/ pond in the forest area which is maintained by DDA.

Copy of the inspection report alongwith photographs are enclosed herewith as ANNEXURE-1 (Colly).

3. That a letter was issued to DM (South) on 27.04.2023, interalia asking that concerned land pertains to forest department wherein garbage burning garbage and construction and demolition waste was found & signs of garbage burning were seen. Further it was also requested to take action at his end for stoppage of garbage and C & D dumping & garbage burning. Copy of the letter dated 27.04.2023 is enclosed herewith as ANNEXURE-2.
4. That, further a letter was issued to District Forest Officer, interalia asking him to stop illegal activity on the Forest Land and also to take action at his end. Copy of the letter dated ~~27~~ 27.04.2023 is enclosed herewith as ANNEXURE-3.

5. That, Action taken report has been received from the office of Deputy Conservator of Forest, South Forest Division informing that the department had inspected the area and found garbage on the ground. It has further informed that the garbage from the ground was cleared by the Department and to protect the area frequency of patrolling has been increased. The Department has also started the construction of a walking track around a water body adjacent to the land in question to promote the public movement which will further serve to curb the dumping of garbage. Copy of the letter dated 31.08.2023 is enclosed herewith as ANNEXURE-4. (w/ly)

The present action taken report may kindly be taken on record.


(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer

INSPECTION REPORTAnnexure-1 (Colly)

In compliance of the Hon'ble NGT order dated 10.01.2023, DPCC official carried out the inspection of the site mentioned in complaint on 20.04.2023 to look into the matter. Complainant Sh. Naveen Dagar was also contacted over phone .

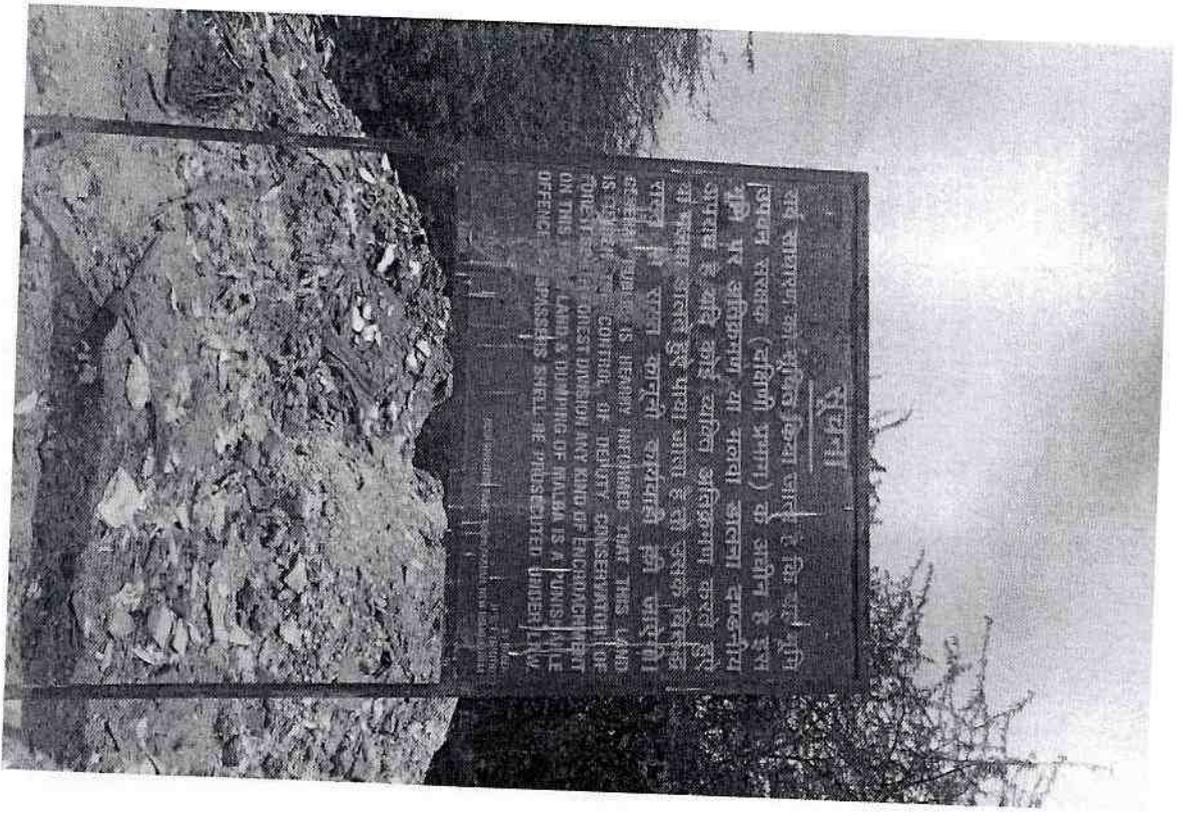
Following were the observations during the inspection:

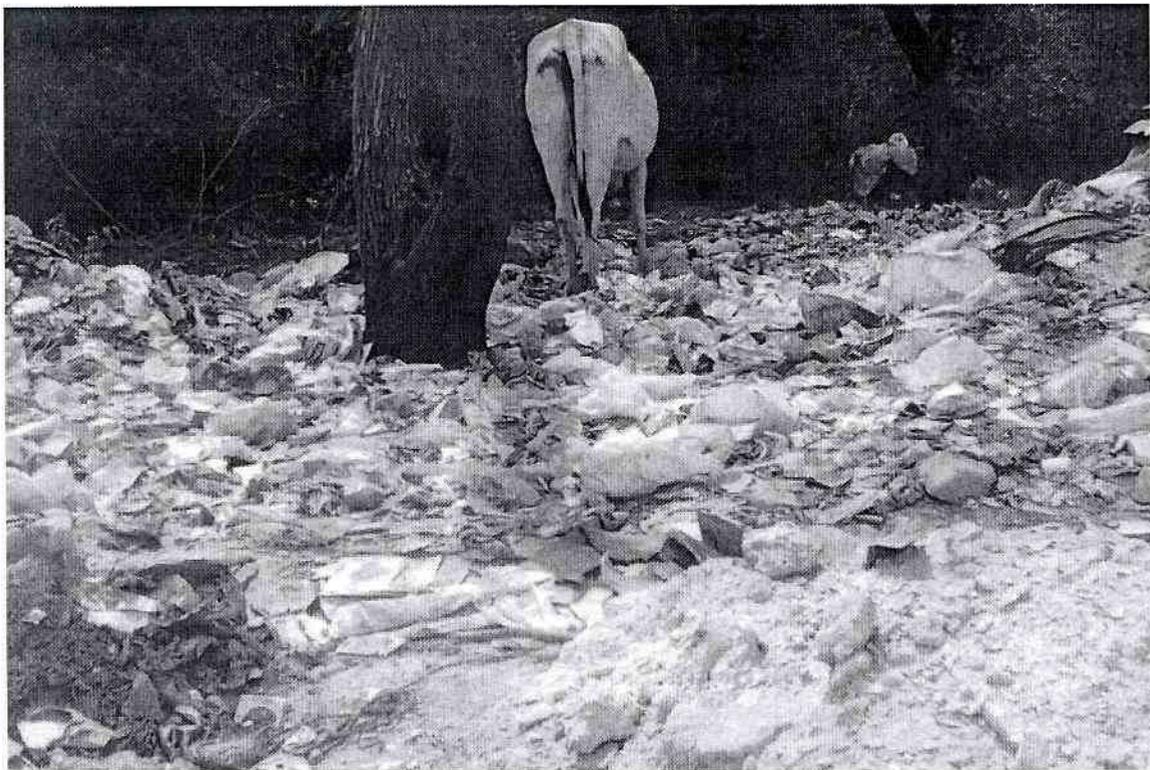
1. DPCC official visited the area mentioned in complaint i.e C-Block, Chhattarpur Enclave, Phase-2 New Delhi near the Indian modern school. It was observed that there is a forest area land near the society. Two information boards were found installed in the forest area wherein it was mentioned that this forest land is under the control of **Deputy conservator of Forest(South Forest Division)**.
 2. Garbage and Construction & Demolition Waste were found dumped in the forest land during the time of inspection.
 3. Signs of garbage burning were also observed as burnt garbage was found at some different points of forest area during the time of inspection.
 4. There was also a water body/pond in the forest area which is maintained by DDA.
- Photos taken during the inspection are attached in this report.

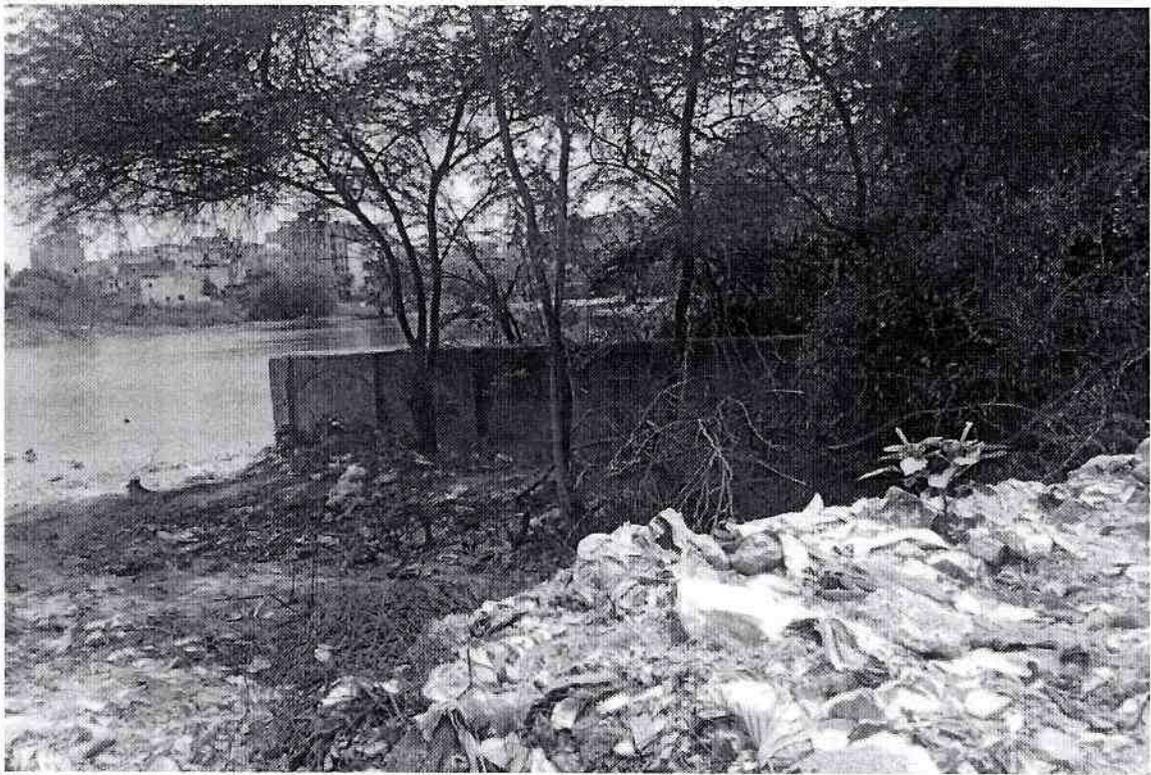
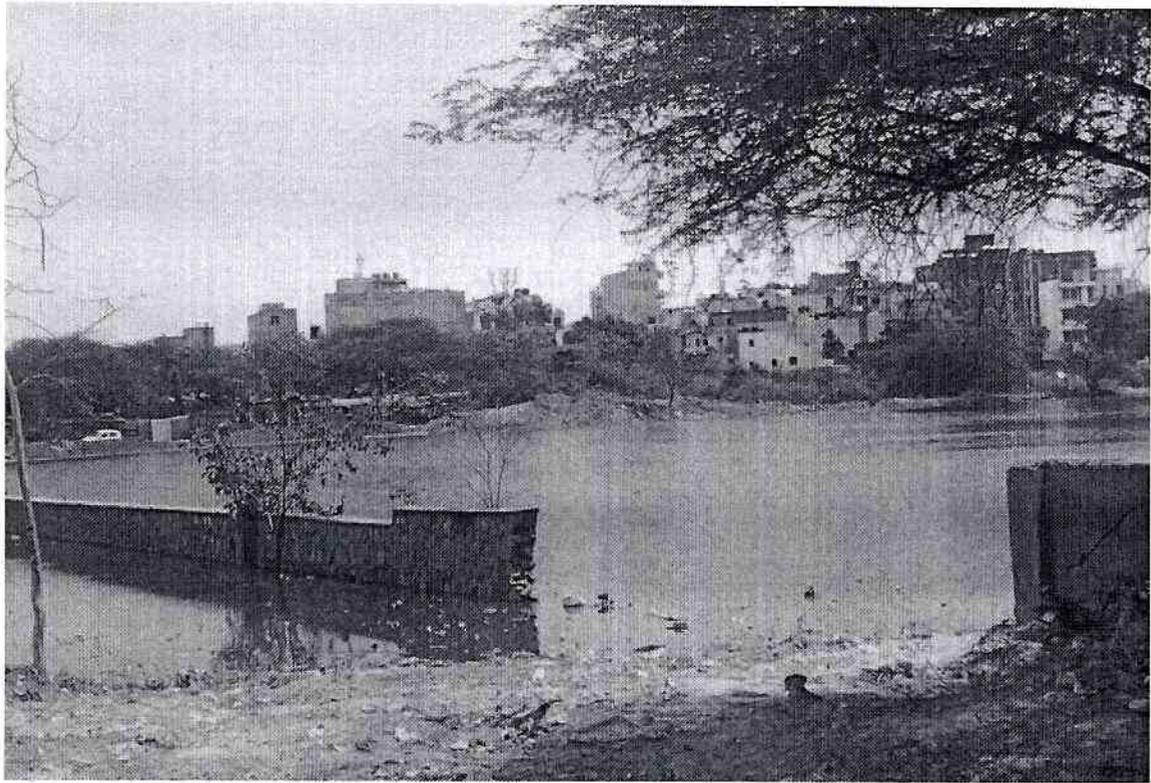
Amzad Khan
20.04.2023

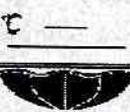
Junior Environmental Engineer, DPCC









	<p style="text-align: center;">52</p> <p>DELHI POLLUTION CONTROL COMMITTEE GOVERNMENT OF NCT OF DELHI 4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006 visit us at : http://dpcc.delhigovt.nic.in</p>	<p>9</p>
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F. No. DPCC/CMC-II/ (O.A. No.844/2022)/2023/447A

Dated: 27/1/23

To,

The District Magistrate

M.B Road, Saket,

New Delhi-110017

Annexure-2**Subject: O.A. No. 844/2022 "Naveen Dagar vs. Govt of NCT of Delhi"**

Sir,

This has reference to the above O.A No. filed before Hon'ble NGT. In compliance of the order of Hon'ble NGT dated 10-01-2023 in this case inspection of the site as mentioned in the order, C-block, Chhatarpur Enclave, phase-II, New Delhi near the Indira modern school, was carried out by DPCC officials on 20-04-2023.

It was observed during the inspection that concerned land pertains to forest department wherein garbage burning, burnt garbage and construction and demolition waste was found & signs of garbage burning were seen.

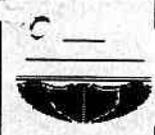
As per order of Hon'ble NGT (copy enclosed) and findings of DPCC, please take action at your end for stoppage of garbage and C & D dumping & garbage burning.

Yours Sincerely,


(Ajeeta Dayal Agrawal)
Incharge, (CMC-II)

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DELHI POLLUTION CONTROL COMMITTEE
GOVERNMENT OF NCT OF DELHI
4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
visit us at : <http://dpcc.delhigovt.nic.in>

F. No. DPCC/CMC-II/ (O.A. No.844/2022)/2023/ 4480

Dated: 21/4/23

Annexure-3

To,
The District Forest Officer
Department of Forest and Wildlife,
GNCT Delhi, A-Block, 2nd Floor,
Vikas Bhawan, I.P. Estate, New Delhi-110002

Subject: O.A. No. 844/2022 "Naveen Dagar vs. Govt of NCT of Delhi"

Sir,

This has reference to the above O.A No. filed before Hon'ble NGT. In compliance of the order of Hon'ble NGT dated 10-01-2023 in this case, inspection of the site as mentioned in the order, C-block, Chhatarpur Enclave, phase-II, New Delhi near the Indira modern school, was carried out by DPCC officials on 20-04-2023.

It was observed during the inspection that concerned land pertains to forest department wherein garbage burning, burnt garbage and construction and demolition waste was found & signage of garbage burning were seen.

As per order of Hon'ble NGT (copy enclosed) and findings of DPCC. Therefore, the responsibility of stopping any illegal activity on its land lies with Forest Department. Please take action at your end accordingly.

Yours Sincerely,


(Ajeeta Dayal Agrawal)
Incharge, (CMC-II)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
SOUTH FOREST DIVISION
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD, NEW DELHI - 110044

F.No. 159/DCF(S)/Legal/22-23/7396

Date: 31.08.2023

To,

Delhi Pollution Control Committee,
Building, 4th & 5th Floor ISBT,
GT Karnal Rd, Kashmere Gate,
New Delhi, Delhi 110006

**Sub: Status of "Naveen Dagar versus Govt. of NCT of Delhi, OA no. 844/2022"
matter of Ld. National Green Tribunal.**

Sir/Ma'am,

It is to inform that the above-mentioned matter was taken up by Ld. National Green Tribunal on 10.01.2023, with regards to an Original Application under Sections 14 and 15 of the National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010' by Naveen Dagar stating that he is living in C block, Chattarpur Enclave, Phase 2, New Delhi near Indian Modern school. Garbage collectors collect garbage from the said society, take it to a forest area near the said society and set the said garbage on fire causing air pollution and damaging the environment. Ld. NGT has directed as under:

"... the matter must be examined and looked into by the concerned authorities at their own level and therefore, we direct DPCC, concerned District Forest Officer and District Magistrate, South Delhi to look into the matter and if finds violation on the part of any individual or proponent, take appropriate remedial, preventive and punitive action in accordance with law..."

In compliance with the directions of the Ld. NGT, dated 10.01.2023, the Staff of the Department of Forest and Wildlife went to the site and inspected the area and found garbage on the ground. The garbage from the ground was cleared by the office of this Department. Further, to protect the area the

frequency of patrolling has been increased by the office of the undersigned to prevent such acts in future. The pictures depicting the garbage cleared ground are hereby enclosed.

The department has started construction of a walking track around a water body adjacent to the land in question. This initiative aims to promote public movement in the area and serves as a significant step towards curbing the dumping of garbage.

Mittal
31/8/23

Mandeep Mittal, IFS
Dy. Conservator of Forest,
(South Forest Division)



 **GPS Map Camera**

New Delhi, Delhi, India
E57, DR Ambedkar Colony, Block A, Chattarpur Enclave, Chhatarpur, New
Delhi, Delhi 110074, India
Lat 28.503376°
Long 77.190392°
23/08/23 05:02 PM GMT +05:30



Google

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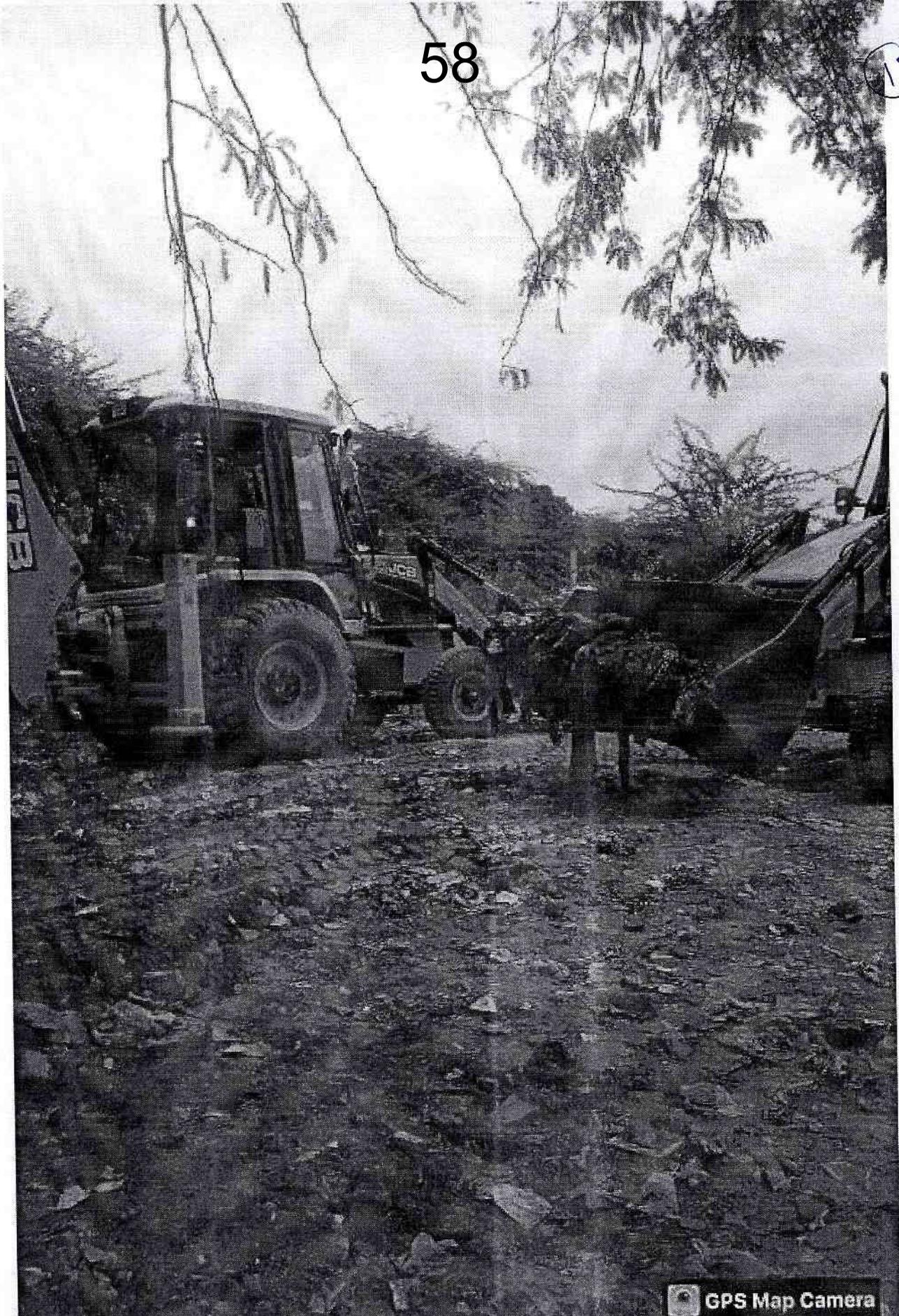
 GPS Map Camera



New Delhi, Delhi, India
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Chhatarpur, New Delhi, Delhi 110030, India
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Long 77.190946°
23/08/23 11:08 AM GMT +05:30

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GPS Map Camera

New Delhi, Delhi, India

c block plot no 38, DR Ambedkar Colony, Mittal Garden,
Chhatarpur, New Delhi, Delhi 110030, India

Lat 28.504031°

Long 77.191039°

22/08/23 12:00 PM GMT +05:30

Google

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59

DR AMBEDKAR COLONY
MITTAL GARDEN
CHHATARPUR
NEW DELHI

GPS Map Camera

New Delhi, Delhi, India

c block plot no 38, DR Ambedkar Colony, Mittal Garden, Chhatarpur,
New Delhi, Delhi 110030, India

Lat 28.504072°

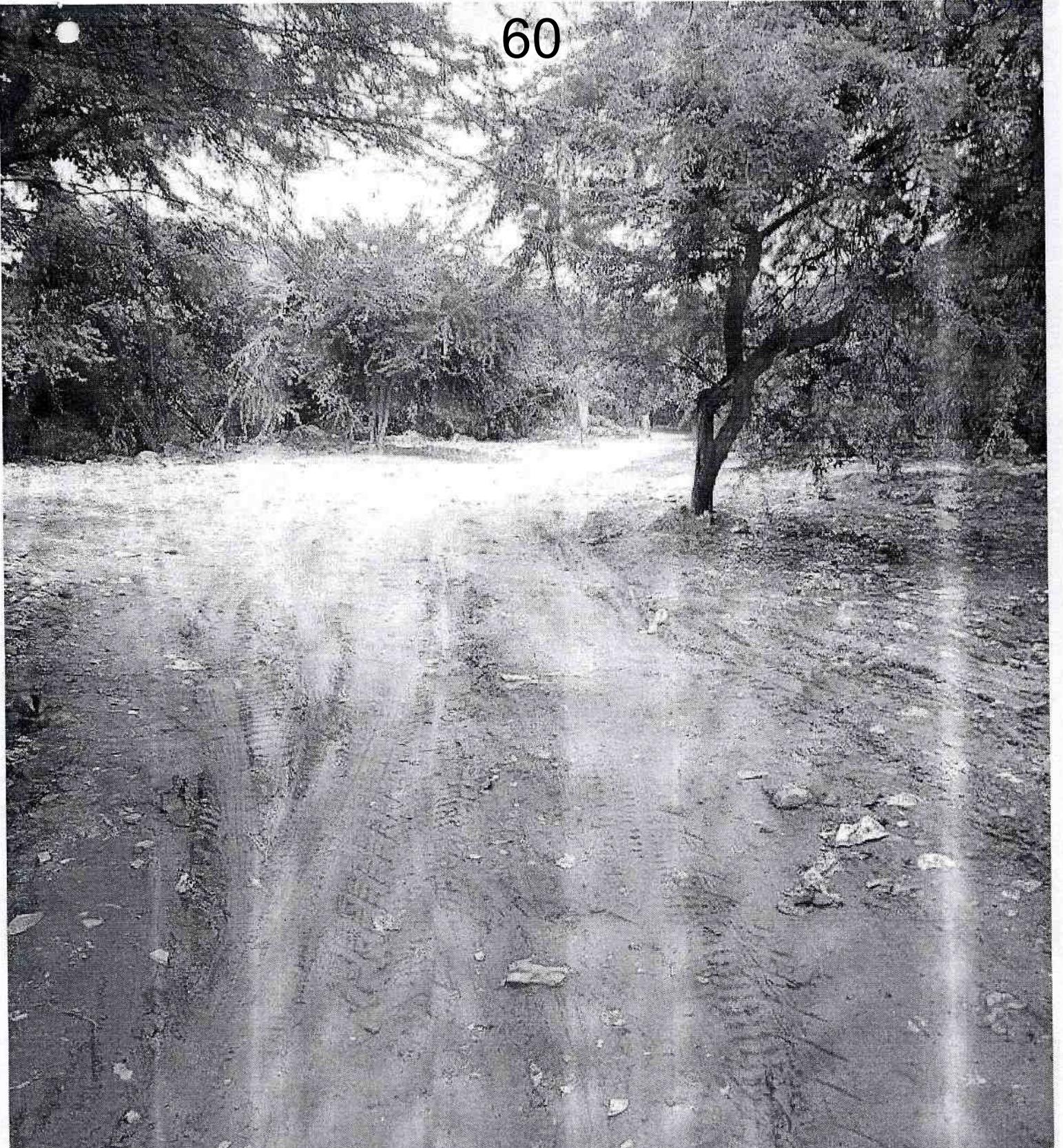
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60

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 **GPS Map Camera**

New Delhi, Delhi, India

c block plot no 38, DR Ambedkar Colony, Mittal Garden, Chhatarpur,
New Delhi, Delhi 110030, India

Lat 28.504023°

Long 77.191646°

24/08/23 02:58 PM GMT +05:30



Google

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GPS Map Camera



New Delhi, Delhi, India
 G53R+6P4, Chattarpur Enclave, Maidan Garhi, New Delhi, Delhi
 110068, India
 Lat 28.503564°
 Long 77.191639°
 24/08/23 03:03 PM GMT +05:30

Google